

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

23. IA 3447/2023 IA 3861/2023 IA 4189/2023 IA 4194/2023 IA 5210/2023
IN C.P. (IB)/527(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 20.06.2024

NAME OF THE PARTIES: - IA 3447/2023 Centbank Financial Services
Limited Vs. Vijaykumar V. Iyer
IA 3861/2023 Future Market
IA 4189/2023 Arun Khatana Vs.
Vijaykumar V. Iyer
IA 4194/2023 Bengal Shrachi Housing
Development Limited Vs. Vijay Kumar
V. Iyer
IA 5210/2023 Ravi Kumar Vs.
Vijaykumar V. Iyer
IN THE MATTER OF
Bank of India
V/s
Future Retail Limited

Section: Sec 60(5), Rule 11 of NCLT, 2016 U/s 7 of Insolvency and
Bankruptcy Code,2016.

ORDER

IA No. 3447/2023:- Adv. Shwetaank Nigam appeared for the Applicant. Adv. Rishabh Jaisani appeared for the Respondent/Resolution Professional. Reply has been filed. The pleadings are complete. List the matter on **07.08.2024** for final hearing.

IA No. 3861/2023:- Adv. Kewal B. appeared for the Applicant. Adv. Rishabh Jaisani appeared for the Respondent/Resolution Professional. At the request of the parties, list the matter on **07.08.2024** for hearing.

IA No. 4189/2023 & IA No. 5210/2023:- Adv. Prathamesh N. i/b Adv. Amit Tungare appeared for the Applicant. Adv. Rishabh Jaisani appeared for the Respondent/Resolution Professional. Counsel appearing for the Applicant seeks time to file rejoinder. Time granted. Let the same be filed well before the next date of hearing by serving an advance copy to the other side. List the matter on **07.08.2024** for final hearing.

IA No. 4194/2023:- Adv. Megha Chandra i/b Adv. Aniruth Purusothaman appeared for the Applicant. Adv. Rishabh Jaisani appeared for the Respondent/Resolution Professional. Reply has been filed. The pleadings are complete. As agreed by the Counsel for the parties a joint inspection be carried out with regard to the inventory lying in the premises in question. List the matter on **07.08.2024** for final hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

SUSHIL

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)